

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	<b>A No 65/19 &amp; IA 301/19</b> (IA 301/19 – For Stay)	Cogeneration Association Of India Vs. Maharashtra Electricity Regulatory Commission & Anr.	4560/2018 26/11/2018	18/02/2019	--	<b>07/03/2019</b>  <b>Court – II</b>
2.	<b>IA 303/19 in DFR No 4707/19</b> (IA 303/19 –Delay in filing)	Tata Power Delhi Distribution Limited Vs. Delhi Electricity Regulatory Commission	4707/2018 Dated 30/11/2018	18/02/219	--	<b>07/03/2019</b>  <b>Court – I</b>
3.	<b>IA 307/19 &amp; IA 305/19 in DFR No 4478/19</b> (IA 307/19 – Leave to file the appeal& IA – 305/19 – Delay in filing)	Siddharath Balkrishna Verma Vs. Maharashtra Electricity Regulatory Commission & Ors.	4478/2018 Dated 16/11/2018	19/02/2019	<b>Rimali Batra for R-2</b>	<b>08/03/2019</b>  <b>Court – I</b>
4.	<b>A No 66/19 &amp; IA 309/19</b> (IA 309/19 – Exemption from filing certified copy of the impugned order)	Pudumjee Paper Products Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	4798/2018 Dated 06/12/2018	19/02/2019	--	<b>08/03/2019</b>  <b>Court – II</b>
5.	<b>A No 67/19 &amp; IA 310/19 &amp; IA 311/19</b> (IA 310/19 – Exemption from filing certified copy of the impugned order & IA 311/19 – Exemption from filing true copy translation of dim annexure)	M/s. Olam Agro India Pvt Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	4868/2018 Dated 10/12/2018	19/02/2019	--	<b>08/03/2019</b>  <b>Court - I</b>
6.	<b>A No 68/19 &amp; IA 312/19 &amp; IA 313/19</b> (IA 312/19 – Exemption from filing certified copy & IA 313/19 – Exemption from filing fair typed copies)	Kores (India) Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	4987/2018 Dated 17/12/2018	21/02/2019	--	<b>12/03/2019</b> <b>(As per request for Ld. Counsel)</b>  <b>Court - II</b>

<b>7.</b>	<b>A No 69/19 &amp; IA 314/19 &amp; IA 315/19</b> (IA 314/19 – Exemption from filing certified copy & IA 315/19 – Exemption from filing fair typed copies)	Cooper Corporation Pvt. Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	5026/2018 Dated 19/12/2018	21/02/2019	--	<b>12/03/2019</b> (As per request for Ld. Counsel)  <b>Court - II</b>
<b>8.</b>	<b>IA 316/19 &amp; IA 317/19 in DFR No 4978/19</b> (IA 316/19 – For Leave to file the appeal & IA 317/19 – Delay in filing)	Ampulse Solar Power Pvt Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	4978/2018 Dated 17/12/2018	21/02/2019	--	<b>11/03/2019</b>  <b>Court - I</b>
<b>9.</b>	<b>IA 321/19 in DFR No 5118/18</b> (IA 321/19 – Delay in filing)	Tirupati Fibres & Industries Limited Vs. Jodhpur Vidyut Vitran Nigam Limited & Ors.	5118/2018 Dated 28/12/2018	22/02/2019	--	<b>13/03/2019</b> (As per request for Ld. Counsel) <b>Court – II</b> (Special Bench)
<b>10.</b>	<b>A No 70/19</b>	Jindal Poly Films Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	65/2019 Dated 07/01/2019	22/02/2019	--	<b>11/03/2019</b>  <b>Court – I</b>
<b>11.</b>	<b>IA 331/19 in DFR No 4929/18</b> (IA 331/19 – Delay in filing)	Kanan Devan Hills Plantation Company Private Limited Vs. Kerala State Electricity Regulatory Commission & Anr.	4929/2018 Dated 13/12/2018	26/02/2019	--	<b>11/03/2019</b>  <b>Court - II</b>

**Dated: 06/03/2019**

**Sd/-  
Dy. Registrar**